

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.3509
TO BE ANSWERED ON 16.03.2020**

**OPENING OF KENDRIYA VIDYALAYA
DURING AUTUMN BREAK**

3509. DR. JAYANTA KUMAR ROY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a Kendriya Vidyalaya in Delhi was kept open for both teachers and students during autumn vacation during October, 2019 including Maha Navmi and Vijyadashmi and if so, the details thereof;
- (b) whether it is violation of the Constitution which grants citizens right to religious practices under Fundamental Rights and grants them gazetted or restricted holidays on important festivals but they were forced to come to school; and
- (c) if so, the details thereof and action taken against the concerned officials for such practices and if not, the reasons therefor?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

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(a) to (c):Yes, Sir. Kendriya Vidyalaya Sangathan (KVS) has informed that extra classes were conducted during Autumn Break for students of classes IX to XII of Kendriya Vidyalaya, Sector-8, R.K. Puram, New Delhi. However, the students were not forced to attend the classes. It was purely voluntary. Classes were organized with prior discussions with parents' and teachers' during the Parent Teacher Meeting. The classes were organized under Compensation for Academic Loss Programmes (CALP), in order to compensate for the academic loss due to various activities during the session. This was also a step towards academic improvement of these classes,keeping in view the CBSE Board Exams which were scheduled in February-2020 and very less time was left for completion and revision of syllabus. It was not made mandatory to the students of classes IX to XII to attend the classes on 7th October, 2019 (Mahanavami) and 8th October, 2019 (Vijayadashmi). Attendance of the students was 45% and 32% on 7th October and 8th October 2019 respectively and no action was taken against the absentee students.
